

के लिए सरकार का विचार एक समिति नियुक्त करने का है ;

(घ) यदि नहीं, तो क्या सरकार उस सम्मेलन के साथ अपने सम्बन्ध तोड़ लेगी ; और

(ङ) यदि हां, तो किस तिथि से और यदि नहीं, तो उसके क्या कारण हैं ?

शिक्षा तथा युवक सेवा मन्त्री (डा० बी० के० आर० वी० राव) : (क) से (ङ). विवरण सभा-पटल पर रख दिया गया है। [ग्रन्थालय में रख दिया गया। देखिए संख्या LT-3886/70]

Administrative Structure In Relation to Individual's Contribution

*27. SHRI R. K. BIRLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the All India Confederation of Central Government Officer's Association at its meeting held in May 1970 demanded an immediate commitment by the Government of India to a policy of basic change in the administrative structure in order to implement her declaration that the system should be related to the individual's contribution to human welfare and economic growth ;

(b) whether it is also a fact that the Association reiterated that such a commitment should also include a deadline by which a new structure would be introduced ;

(c) if so, the reaction of Government thereto ; and

(d) what steps are being taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIVAS MIRDHA) : (a) and (b). Government have no information about the May 1970 meeting of the All India Confederation of Central Government Officer's Association. Government have, however, received a letter dated the 5th June, 1970 from the Secretary General of the Confederation containing *inter alia* similar demands. The Confederation has not formally intimated the Government about its constitution

nor has it made a formal request for recognition.

(c) and (d). The administrative Reforms Commission in its Report on Personnel Administration has made a number of recommendations for the reform of the administrative structure. These recommendations are already being examined by Government.

Construction of Second Shipyard at Cochin

*298. SHRI J. N. HAZARIKA. Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the reasons why the Ministry of Finance had asked the Shipping and Transport Ministry to go slow in the matter of construction of a second Shipyard at Cochin ;

(b) in case the Ministry of Finance was not satisfied with the terms offered by the Japanese firm, what led the Cabinet to take a decision for an agreement with the Japanese firm, setting aside the German offer ; and

(c) whether he would place on the Table of the House the details of both the offers ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : (a) to (c). It is not correct to say that the Ministry of Finance had asked the Shipping and Transport Ministry to go slow in the matter of construction of Cochin Shipyard. The terms and conditions of a Technical consultancy agreement to be entered into with M/s. Mitsubishi Heavy Industries Ltd., Japan for the design and construction of the Cochin Shipyard are being presently discussed by an official team at Tokyo. The German offer referred to was received in 1962 and it was examined and found not feasible and dropped in 1963, and there has been no German offer of technical collaboration for the Project since.

Bengal Bandh

*299. SHRI PREM CHAND VERMA : SHRI SHIVA CHANDRA JHA : SHRI J. K. CHOUDHURY :